

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:481
ANSWERED ON:11.11.2010
SANCTION FOR OVER BRIDGES
Anuragi Shri Ghansyam

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of new over bridges that the Railways have sanctioned at various places in the country, zone-wise;
- (b) whether the budget for proposed over bridge at Orai, an important railway station in Uttar Pradesh has been sanctioned;
- (c) if so, the amount of the budget sanctioned and the time by which the construction is likely to be started; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

- (a) A statement is attached.
- (b) to (d) The Train Vehicle Unit (TVU) of Level Crossing No. 182-B located at Orai, railway km. 1240/8-9 on Jhansi-Kanpur section is 245775. As such, it qualifies for construction of over bridge in lieu of LC gate. The State Govt. has submitted the cost sharing proposal for the same this year, which is under consideration for inclusion in railways works programme.